

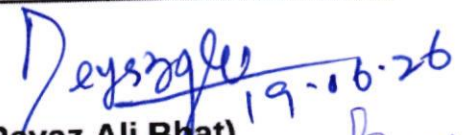
GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject : Final Selection list for the posts of Sub-editor, Department of Law, Justice and Parliamentary Affairs, UT Cadre, under Item No. 156 advertised vide Notification No. 05 of 2020 dated 24.12.2020- forwarding of recommendations thereof.

NOTICE

The following candidates who have been recommended by the J&K Services Selection Board for the appointment to the post of Sub-Editors (advertised vide Notification No. 05 of 2020 dated 24.12.2020 under item No. 156) pursuant to **letter No. JKSSB-Scry/4/2025-06 (E-7637857) dated 15.06.2026**, are hereby directed to submit their e-mail IDs and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Srinagar in person within a period of Twenty One (21) days positively for uploading the same of the Employee Verification System (EVS), failing which it shall be presumed that they are not willing to take up their appointments as Sub-Editors in the Jammu and Kashmir Urdu Coordination Cell (Subordinate) Service, and shall forfeit the right of appointment without any further notice :

Sr. No.	Name of the candidate	Father's Name	Permanent Address	Selection Category	Merit Obtained.
1.	Zaffer Ullah	Muhammad Iqbal	Sarwal, Behota Marmat Doda, (5) Sarwal Behota Marmat Doda, (5) Sarwal Behota Marmat Doda, Jammu, Doda, Marmat, Marmat 182201	OM/RBA	60.75
2.	Rameez Ahmed	Mohd Yousif	50, 3,3,Jammu, Poonch, Surankote, Buffliaz, 185121	OM/RBA	46.75
3.	Chhankar Chand	Amar Chand	Kachi Chawni, Kachi Chawni Jammu, Kachi Chawni Jammu, Jammu, Jammu, Jammu, 180001	SC	19.5


(Reyaz Ali Bhat)
Deputy Legal Remembrancer
Dated: 19-06-2026

No. LAW-Estt/114/2026-10

Copy to the :

1. Commissioner Secretary to Government, General Administration Department.

2. Director Information, J&K with the request to publish the notice in two leading dailies of Jammu and Kashmir province.
3. Secretary, J&K Services Selection Board.
4. Director, Urdu Coordination Cell, Jammu/ Srinagar.
5. Private Secretary to Commissioner/ Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of Commissioner/ Secretary.
6. All concerned selected candidates for information and compliance.
7. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
8. Concerned file.